

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2186

ANSWERED ON:22.08.2013

WORKS UNDER FLOOD MANAGEMENT PLAN

Adityanath Shri Yogi;Nirupam Shri Sanjay Brijkishorilal ;Virendra Kumar Shri

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the works undertaken and completed by the State Governments under the Flood Management Plan (FMP) during the last three years and the current year, State-wise;
- (b) the current status of remaining works along with the reasons for huge shortfall in achieving the target fixed for protecting new areas against floods, Statewise;
- (c) whether only 2.59 lakh hectares had been protected out of 21.80 lakh hectares against floods after the introduction of FMP;
- (d) if so, the details thereof and the reasons therefor, State-wise; and
- (e) whether any steps are being taken to find a permanent solution to provide safety and to prevent heavy loss to life and property due to the floods and if so, the details thereof; State-wise?

Answer

THE MINISTER FOR WATER RESOURCES (SHRI HARISH RAWAT)

(a) to (d) Under Flood Management Programme, a total of 420 works were approved during XI Plan. Out of these works, a total of 252 works had been completed. The State-wise number of works approved and completed are given at Annex-1. During XII Plan, no new works have been taken up under Flood Management Programme. The main reasons of shortfall include lesser available working period, changes in location of erosion and land acquisition problems in some cases etc.

The 252 works completed under FMP during XI Plan have protected a total of 19.593 lakh hectare of flood affected area consisting of 17.004 lakh hectare of old area restored and 2.589 lakh hectare of new flood affected area protected. The State-wise details are given at Annex-2.

(e) Floods are natural phenomena and permanent immunity against floods is not techno-economically feasible. However, impacts of floods can be mitigated to a certain extent by construction of large storage reservoirs, other structural measures like embankments, raised platforms, protection of villages / towns and by adopting non-structural measures like flood forecasting etc. In addition to the storage dams constructed in various States, the State/ UT-wise status details of other structural measures undertaken till 31-03-2011 are given at Annex-3.